Serial No. 01 2<sup>nd</sup> Supplementary

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-WP (C) No. 27/2020 EMG-CM No. 57/2020 EMG-CM No. 58/2020 (Through Video Conferencing)

Vivek Bhan and others

...Petitioner(s)

Through:- Mr. Vivek Sharma, Advocate (Through Video Call)

v/s

Union Territory of J&K and others

....Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE RAJESH BINDAL, JUDGE

## ORDER

On request of learned counsel for the petitioners, adjourned to 28.05.2020.

(RAJESH BINDAL) JUDGE

Jammu 27.05.2020 Paramjeet